| Annexure 5 | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| Name of the Corporate debtor: M/s. Karvy Data Management Services Limited ; Date of commencement of CIRP: 15.09.2023; List of Creditors as on : 06.12.2023 | | | | | | | | | | | | | | |
| List of operational creditors ( workmen ) | | | | | | | | | | | | | | |
| S No | Name of authorized representative if any | Name of workmen | Details of claims received | | Details of claim admitted | | | | Amount of Contingent Claim | Amount of any mutual dues, that may be set off | Amount of claim under verification | Amount of Claim Not Admitted | Remarks if any |
| | | | Date of Receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in COC if applicable | | | | | |
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